

LOK SABHA
UNSTARRED QUESTION No. 1881
TO BE ANSWERED ON 9th December, 2021

CNG/PNG Service in Rural Areas

1881. SHRI KULDEEP RAI SHARMA:
SHRI SUNIL DATTATRAY TATKARE:
DR. DNV SENTHILKUMAR. S.:
DR. AMOL RAMSING KOLHE:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of areas in Tamil Nadu convened by the CNG/PNG Network;
- (b) whether the Government has any scheme to promote and strengthen the CNG/PNG services in rural and backward areas of the country including Tamil Nadu and Maharashtra;
- (c) if so, the number of CNG/PNG stations proposed to be established in the rural and backward areas along with the details of land identified and necessary action taken in this regard and time by which these stations are likely to be operationalized in the country including Tamil Nadu and Maharashtra;
- (d) the steps taken to address the challenges faced in improving the natural gas coverage in the country including Tamil Nadu and Maharashtra;
- (e) whether the present production capacity of CNG is not sufficient to meet the requirement of the country and if so, the details thereof and the reasons therefor; and
- (f) the other steps taken by the Government for promotion of Compressed Natural Gas services in the country?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) Establishment of CNG Stations and providing PNG connections is part of the development of City Gas Distribution (CGD) network and the same is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB). As on date 9 Geographical Areas (GAs) covering 14 districts of Tamil Nadu have been authorized by PNGRB for development of CGD network in Tamil Nadu. List of GAs is at **Annexure**.

(b) to (d) Post 10th CGD Bidding round, around 53% of area and 70% of population of the country spread over 402 districts in 27 states/UTs are covered under CGD network. In order to develop CGD network across the country further, PNGRB has launched 11th bidding round on 17.09.2021 inviting bids for authorization of 65 more GAs including 9 GAs in the state of Tamil Nadu and 8 GAs in the state of Maharashtra.

(e) & (f) Domestic gas allocation to CGD entities for Piped Natural Gas (PNG) (Domestic) and Compressed Natural Gas (CNG) (Transport) sectors is under no-cut category. Accordingly, CNG requirement of transport sector is being met from Administered Pricing Mechanism (APM)/ Non Administered Pricing Mechanism (NAPM) gas allocated to CGD entities. Any additional demand of natural gas for supply to CNG (T) sector by CGD entities in an allocation cycle is met from Regasified Liquefied Natural Gas (RLNG) sourced by the CGD entities.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1881 TO BE ANSWERED ON 09.12.2021 REGARDING CNG/PNG SERVICE IN RURAL AREAS.

CNG/PNG Service in Rural Areas

S. No.	GAs authorized in Tamil Nadu	Authorized Entity
1	Karaikal & Nagapattinam Districts	Torrent Gas Private Limited
2	Kanchipuram District	Consortium of AG&P LNG Marketing Pte Ltd. & Atlantic Gulf & Pacific
3	Chennai & Tiruvallur Districts	Torrent Gas Private Limited
4	Coimbatore District	Indian Oil Corporation Limited
5	Cuddalore, Nagapattinam & Tiruvarur Districts	Adani Gas Limited
6	Ramanathapuram District	AGP CGD India Private Limited
7	Salem District	Indian Oil Corporation Limited
8	Tiruppur District	Adani Gas Limited
9	Chittoor, Kolar and Vellore Districts	Consortium of AG&P LNG Marketing Pte Ltd. & Atlantic Gulf & Pacific